

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI RAVICHANDRAN RAMASAMY TMT. T.KRISHNA VALLI
 HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/297/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020
SECTION	SEC. 35 (n),60 (5) (C) IBC & REG. 15 IBBI
NAME OF PARTIES	VIBIN VINCENT (LIQUIDATOR) IN THE MATTER OF KOYENCO AUTOS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	VIBIN VINCENT (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24th JULY 2024

O R D E R

IA(IBC)/297/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020

This is an application filed by the Liquidator of M/s. Koyenco Autos Private Limited.

On perusal of the present application, it is revealed that there is no Prayer Clause in the application. Learned Liquidator, Mr. Vibin Vincent appears through virtual mode and seeks permission to withdraw the present application with liberty to file a fresh application. Liberty granted. At the request of the Learned Liquidator, this IA(IBC)/297/KOB/2024 is **dismissed as withdrawn.**

Applicant is at liberty to file a fresh application if any, as per rules.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**